

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 110

IA No. 1526/2024
and
CP (IB) No. 105/Chd/Hry/2024

IN THE MATTER OF:

Gupshup Technology India Pvt. Ltd.

...Petitioner

Vs.

Service Easy Technology Pvt. Ltd.

...Respondent

Under Section: 9, 60(5), IBC 2016.

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 09.09.2024.

Sd/-

Court Officer

Preeti
16.07.2024